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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

CP 48/2007
in
OA No. 2783/2004

New Delhi this the 23rd day of May, 2007

**Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J)
Hon'ble Mrs. Neena Ranjan, Member (A)**

Shri K. K. Agarwal,
Retired Chief Engineer,
Central Water Commission,
R/o 41, Engineers Enclave,
Pitampura, New Delhi-110034

..Applicant

(By Advocate Shri K.L.Bhandula)

VERSUS

Shri S.K.Das,
Chairman,
Central Water Commission,
Sewa Bhawan, R. K. Puram,
New Delhi.

..Respondent

(By Advocate Ms.Lata Gangwani proxy for
Shri H.K. Gangwani alongwith Shri Amit Anand)

O R D E R (ORAL)

(Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J))

It is submitted on behalf of respondents that order of the Tribunal has been stayed by the Delhi High Court in Writ Petition (C) No. 3288/2007. Therefore we close this application. Respondent is discharged, however, giving liberty to the applicant to move appropriately as and when cause of action is there.

Neena Ranjan

(Mrs. Neena Ranjan)
Member (A)

M. Ramachandran
(M. Ramachandran)
Vice Chairman (J)

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